

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,  
NORTH WEST DISTRICT: ROHINI COURTS: DELHI.**

**MODIFICATION IN DUTY ROASTER FOR THE MONTH OF FEBRUARY-2017**

In view of the written requests received from Sh. Ravinder Singh, Ld. MM, and Sh. Viplav Dabas Ld. MM, North-West District, Rohini Courts, Delhi, the following modification has been made in the duty roaster for the month of February 2017, (Reference No. 152-181/CMM/NW/Rohini/2017/ Delhi, dated 25.01.2017). Rest of the conditions shall remain unchanged.

Sl. No.	Name of Officer	Day of duty (working day)	Holiday	Room No.
1.	Ms. Susheel Bala Dagar, Ld. MM 33/9, Rajpur Road, Delhi-110054 & 103, Old Chaupal Chowk Village Samaspur Khalsa, P.O Ujwa, Najafgarh, New Delhi - 110073.	03.02.2017	-	18
2.	Ms. Shama Gupta Ld. MM, Flat No. A-69, Majlis Park, Azadpur, Delhi 110033.	04.02.2017	-	102
3.	Sh. Viplav Dabas Ld. MM, Flat No. 4, Buddha Appartments, C.C. Colony Delhi and E-139, Second Floor, Kamla Nagar, Delhi-110007.	07.02.2017	-	112
4.	Sh. Ravinder Singh, Ld. MM, Flat No. 1303, Sanchar Vihar, CGHS Plot No. 15, Sec-4, Dwarka, New Delhi-110075	15.02.2017	-	107

(Devender Nain)

Additional Chief Metropolitan Magistrate  
North West District, Rohini Delhi.

No. 182-211 /CMM/NW/Rohini/2017/Delhi

Dated: 02.02.2017

Copy forwarded for information and necessary action to :

1. The Ld. District Judge & Sessions Judge, North West District, Delhi.
2. The Magistrates posted in North West District, Delhi.
3. The Secretary, DLSA, North West District, Rohini Courts, Delhi.
4. The Incharge, Facilitation Centre, Rohini Courts, Delhi.
5. The Secretary, Rohini Court Bar Association, Rohini, Delhi.
6. Law Officer, Tihar Jail, Delhi
7. The Chief Public Prosecutor (Outer).
8. The Chief Public Prosecutor (North West).
9. The D.C.P. (Outer).
10. The D.C.P. (North West).
11. The Supdt. Rohini Jail, Delhi.
12. The Incharge Lock-up, Rohini Courts, Delhi.
13. The Incharge Cash Branch, Room No.18, Ground Floor, Rohini Courts, Delhi.
14. Reader, Video Conferencing Room, Rohini Courts, Delhi.
15. The Controlling Officer, Pool-Car, Rohini Courts, Delhi.
16. The Care Taker, Rohini Courts, Delhi.
17. Notice Board.
18. Website Committee, Rohini Courts, Delhi.

(Devender Nain)

Additional Chief Metropolitan Magistrate  
North West District, Rohini Delhi.